Serial No. 512 Advance List

## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Through Virtual Mode)

MA No.120/2013 c/w MA No.139/2013 MA No.140/2013

- i. Sajad Ahmad Malik
- ii. Oriental Insurance Company Ltd.
- iii. Divisional Manager, National Insurance Company Ltd.

..... Appellant(s)

## Through: -

Mr Javed Iqbal, Advocate with Mr H. Suhail Ishtiaq, Advocate in MA No.120/2013; Mr N. H. Khuroo, Advocate in MA No.139/2013; and Mr J. A. Kawoosa, Advocate in MA No.140/2013.

(Through Video Conference from High Court, At Srinagar)

#### V/s

- i. Divisional Manager, National Insurance Company Ltd. & Anr.
- ii. Sajad Ahmed Malik & Anr.
- iii. Sajad Ahmad Malik & Anr.

..... Respondent(s)

### Through: -

M/s J. A. Kawoosa & N. H. Khuroo, Advocates in MA No.120/2013; M/s Javed Iqbal & Mr J. A. Kawoosa, Advocates in MA No.139/2013; and M/s Javed Iqbal & Mr N. H. Khuroo in MA No.140/2013.

(Through Video Conference from High Court, At Srinagar)

## **CORAM:**

Hon'ble Mr Justice Ali Mohammad Magrey, Judge (On Video Conference from Srinagar Wing) Hon'ble Mr Justice Vinod Chatterji Koul, Judge (On Video Conference from Jammu Wing)

# **ORDER**

Heard learned counsel for the parties.

The Judgment is *reserved*.

(Vinod Chatterji Koul) Judge (Ali Mohammad Magrey) Judge

SRINAGAR

11th June, 2020

"TAHIR"